

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU
(Exercising Powers of Bar Council under Section 58 of the Advocates Act, 1961)

Notification No. 993 a/2024/RG/CF
Dated: 05/03/2024

Subject: Transfer of Advocate License.

In pursuance of Bar Council of India Resolution No.1-A/2023 (Transfer) dated 22nd January, 2023, **Ms. Pooja Dubey**, Advocate D/O Ram Prakash Dubey R/O House No.404, Lane No.4, Laxmi Vihar Tamal, Anand Nagar, Bohri, Jammu, upon transfer of her enrolment from Bar Council of Delhi is brought on the roll of Jammu and Kashmir Bar Council.

By Order.


Addl. Registrar (Adm.)

No. 7373-80/RG/CF Dated 05/05/2024

Copy forwarded to the:-

1. Principal District & Sessions Judge, Jammu.
2. Secretary Bar Council of India, New Delhi for information and necessary action. This is in reference to your communication No.BCI:D:6207/2022 (En. Tr. No.1106/2022) dated 18.10.2022.
3. Secretary Bar Council of Delhi. This is in reference to your Ref. No.Tfr/20/292/2023 dated 04.03.2023 for information.
- ✓ 4. Registrar (Computers), High Court of J&K and Ladakh, Jammu for information and with the request to get the same uploaded on the official website of J&K High Court for information of all the concerned.
5. Manager, Government Press, Jammu for publication in the next issue of Government Gazette.
6. President, Bar Association, High Court of J&K, Jammu/Srinagar.
7. **Ms. Pooja Dubey**, Advocate D/O Ram Prakash Dubey R/O House No.404, Lane No.4, Laxmi Vihar Tamal, Anand Nagar, Bohri, Jammu.


Addl. Registrar (Adm.)